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CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Lucknow this the fourteenth day of September 1995.

Review No. 606/91 In O.A. No. 307/90

HON'BLE MR. JUSTICE B.C. SAKSENA - V.C.

HON'BLE MR. V.K. SETH - A.M.

Jeet Ram, aged about 45 yrs.,
son of Munna, Resident of Village
Kondari Khera, Post Berua, Tahsil
Sandila, District Hardoi

... Applicant

By Advocate: Kapil Dev

VERSUS

1. Union of India,
through Secretary to Department
of Railways,
New Delhi.

2. Divisional Rail Manager,
Northern Railway,
Moradabad.

3. Assistant Engineer,
Northern Railway,
S itapur City.

4. Permanent Way Inspector,
Northern Railway, Ballamau,
District: Hardoi

... Respondents

By Advocate:

C R D E R (ORAL)

HON'BLE MR. JUSTICE B.C. SAKSENA - V.C.

No one responded on behalf of the applicant when the case was called. We have gone through the Review Petition as also the order passed in O.A. No. 307/90. One of the ground raised is that in the order passed by the Tribunal it has been indicated that the applicant did not join Gang No. 2 on transfer from Gang No. 1. It has been indicated in para. 5 of the Review Application that the applicant joined the Gang No. 2 w.e.f. 25th May 1990. and it is stated that last sentence of the para. 10

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For

of the Counter Affidavit filed in the O.A. belies the conclusion that the applicant had not joined Gang No.2.

2. We have perused the Counter Affidavit, that the applicant in his O.A. In para. 10 thereof it was categorically indicated in the said para. that the applicant was asked to take over charge but till the date he had not taken over charge and was absconding from duty. The Counter Affidavit was filed on the 22nd of October 1990.

3. The pleadings have been considered in the detailed order passed in O.A. No.307/90.

4. No ground contemplated by the order 47 Rule(1) C.P.C. has been raised which is the only provisions for review of order. In the circumstances, the Review Application is devoid of merit and is accordingly dismissed.

W.W
MEMBER (A)

Boch
VICE-CHAIRMAN

Lucknow: Dated September 14, 1995.

K.N.Misra